

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. †*285
ANSWERED ON 21.03.2023

SURVEY UNDER SVAMITVA SCHEME

†*285. DR. MANOJ RAJORIA:
SHRI SUMEDHANAND SARASWATI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether any survey is being conducted by Geo-Spatial companies under Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme for mapping of villages and if so, the details thereof;
- (b) the criteria adopted for identification of a village or any area for survey under the said scheme;
- (c) the number of villages covered thereunder in the country, State-wise including Rajasthan; and
- (d) the details of steps taken by the Government for village land survey mapping campaign under the SVAMITVA Scheme?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI GIRIRAJ SINGH)

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.
*285 ANSWERED ON 21.03.2023 REGARDING SURVEY UNDER SVAMITVA SCHEME**

(a) Yes, Sir. Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA) Scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI) to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages with issuance of legal ownership rights (Property cards/Title deeds). Under this scheme mapping of land parcels using drone technology is done by the Survey of India. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme.

(b) The scheme aims to cover all the rural inhabited (Abadi) areas of the States which have signed MoU with SoI.

(c) As on 15th March 2023, the status of implementation of the scheme is attached at **Annexure**.

(d) Setting up interim targets for the States/UTs and Survey of India, regular meeting with States/Survey of India for monitoring, monitoring system at National, State, District and Panchayat, hand-holding of States/UTs, releasing funds to the State government for IEC Activities, interaction with media, awareness through social media etc. are some of the steps taken by the Government for village land survey mapping campaign under the SVAMITVA Scheme.

Annexure

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. *285 answered on 21.03.2023 regarding 'SURVEY UNDER SVAMITVA SCHEME'.

Status of Implementation of SVAMITVA scheme as on 15.03.2023

S.No.	States/UTs	Drone Flying Completed Flying Completed in villages
1	Andhra Pradesh	5,081
2	Arunachal Pradesh	1,750
3	Assam	783
4	Chhattisgarh	7,728
5	Dadra and Nagar Haveli and Daman and Diu	81
6	Delhi	31
7	Gujarat	6,689
8	Haryana	6,260
9	Himachal Pradesh	4,300
10	Jammu and Kashmir	1,459
11	Jharkhand	240
12	Karnataka	3,198
13	Kerala	115
14	Ladakh	173
15	Lakshadweep Islands	10
16	Madhya Pradesh	43,014
17	Maharashtra	35,168
18	Manipur	119
19	Mizoram	137
20	Odisha	2,051
21	Pondicherry	96
22	Punjab	4,611
23	Rajasthan	12,172
24	Sikkim	1
25	Tamil Nadu	2
26	Telangana	5
27	Uttar Pradesh	90,847
28	Uttarakhand	7,441
29	Andaman and Nicobar	186
30	Goa	410
31	Tripura	3
Total		2,34,161
